

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 10.08.2021 (TUESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1048-1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.  <b>With</b>	S. Ghosh	Rishav Banerjee-R1 Siddharta Manocha-R2
<b>2.</b>	Comp. App (AT) (Ins) No. 200 of 2020	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	Sreenita Ghosh-R3 Abhishek Sinha-R1 (RP)

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-sd/-  
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